

In the National Company Law Tribunal, Jaipur

Appeal No. 137/2017

TA No. 46/2018

UNDER SECTION 252 OF COMPANIES ACT, 2013

In the matter of:

Umerda Developers Pvt. Ltd.

..... Applicant/Petitioners

VS.

ROC

.....Respondent

Order delivered on 20.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : Amol Shinde, DROC-DOL.

ORDER

A request is made on behalf of the counsel for the appellant for an adjournment. Taking into consideration the said representation the matter is being adjourned to 12.10.2018.



**(R. Varadharajan)
Member (Judicial)**